

actually processed, as the quality of their available varieties is reportedly not suitable for processing; and

(b) if so, the steps being taken to improve availability of processable grade fruit and vegetable varieties?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA): (a) and (b) Many reasons including non-availability of processable varieties are responsible for low levels of processing of fruits and vegetables. While the Ministry of Food Processing Industries through its plan schemes facilitates higher processing, the requirements of specific varieties of fruits and vegetables are posed to the appropriate institutions in the Ministry of Agriculture.

Terrorist activities In universities

* 2834. SHRIMATI SAVITA SHARDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that terrorist activities are spreading rapidly in universities of the country;

(b) if so, whether Government have taken any steps to prevent these activities; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) to (c) There is nothing to suggest that terrorist activities are rapidly spreading in the universities in India. There are, however, some cases in which terrorist activities have come to notice in universities. According to the information received from the Ministry of Home Affairs, "Public Order" and "Police" being State subject, it is for the concerned State Government to devise various methods and take concrete steps to counter terrorist activities in the States. Government has adopted a well coordinated and multi-pronged approach for tackling the activities of militants.

† Original notice of the question was received in Hindi.

[19 April, 2002]

RAJYA SABHA

Existing legal provisions can be used to counter terrorist activities in universities; for instance, the Indian Penal Code or the recently enacted Prevention of Terrorist Activities Act (POTA).

Eradication of illiteracy in Gujarat

2835. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are implementing any special programme for eradication of illiteracy among the illiterate population of Gujarat;

(b) if so, the details thereof; and

(c) the number of illiterates made literate under the programme in the State during the last three years, year-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b) The National Literacy Mission (NLM) is implementing the Total Literacy Campaign (TLC), Post Literacy Programme (PLP) and the Continuing Education (CE) Programme in all States including Gujarat.

(c) A Statement indicating number of persons made literate under NLM schemes is enclosed.

Statement

Number of persons made literate under NLM Schemes

SI. No.	Districts	No. of Persons made literate (Cumulative)		
		1998-99	1999-2000	2000-2001
1	2	3	4	5
1.	Ahmedabad	6,37,941	7,16,941	7,16,941
2.	Mehsana	1,79,309	1,79,309	3,42,309
3.	Banaskantha	4,45,050	4,48,050	4,48,050
4.	Panchmahal	3,43,796	4,47,796	4,47,796
5.	Bharuch"	2,20,235	2,20,235	2,20,235
6.	Surat	2,20,901	2,20,901	4,29,445
7.	Valsad	1,05,281	2,10,281	2,10,281